

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH
GUWAHATI-05

(DESTRUCTION OF RECORD RULES, 1990)

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O.A./T.A No. 230/96.....

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SECTION OFFICER (Judl.)

[Signature]
30.1.18

8

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH

OA No. 230196

Sri D. B. Chandray, Applicant(s)

Union of India, Respondent(s)

Mr. J. Sarkar, M. Chandra, Advocates for the applicant(s)

Mr. S. Ali, S. Chakraborty, Advocates for the Respondent(s)

Office Notes	Date	Courts' Orders
This application is in form and within time C. F. of Rs. 50/- deposited vide IPO BD No. 444597 Dated 7.10.96 ✓ <i>Sarkar</i> ✓ <i>Dr. Registrar, 7/10/96</i> <i>3/2/96</i>	8.10.96	Learned counsel Mr. J.L.Sarkar for the applicant. Mr. S.Ali, learned Sr. C.G.S.C. for the respondents. Heard Mr. Sarkar for admission. In this application the applicant has impugned the Order No. DDG(NE)/Transfer/96/332-337 dated 25.9. 96 transferring the applicant from Guwahati to Lunglei and declaring him surplus. It is understood that the applicant has not been released till date. The application needs not be admitted at this stage and it is disposed of with a direction to the respondent No. 2, the Deputy Director General, North Eastern Region, All India Radio, Chandmari, Guwahati to dispose of the representation dated 3.10.96 submitted by the applicant to him within one month from today by a speaking order. The respondents are further directed to keep in abeyance the operation of the impugned order DDG(NE)/Transfer/96/332-337 dated 25.9.96 pending till disposal of the aforesaid representation dated 3.10.96 by respondent No. 2.Liberty to the applicant to approach this Tribunal if he is aggrieved by the decision of the respondent No.2.

Application is disposed of as above.

O.A. No. 230 of 1996

8.10.96

Copy of the order be supplied on both the counsel of the parties.

Comply order dated 8.10.96 with copy of the application in OA.

9/10/96

trd

9/10


Member

9.10.96

Copy of the order issued to the parties and Advocates vide D.No. 3428 to 3434

dated 9.10.96

9/10

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH

An application under Section 19 of the Administrative
Tribunals Act, 1985.

O.A. No. 230 /96

Shri ^{D&S} ~~Deha~~ Bandhu Choudhury

-versus-

Union of India & Ors.

I N D E X

Sl. No.	Annexure	Particulars	Page No.
1	A	Letter dated 22.8.96 E.E.(Civil) AIR, Guwahati	9 10
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3	C	Order dated 25.9.96	11
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6	F	Representation dated 3.10.96	3


Signature of the Applicant

Filed by the applicant -
Pradya M. Choudhury Adv.
7.10.96

Central Administrative Tribunal
Guwahati Bench
715
7 OCT 1996
10
Guwahati Bench
Section 19

1. Particulars of the Applicant.

Shri Desha Bandhu Choudhury

Upper Division Clerk

Office of the Civil Construction Wing (C)

All India Radio, Guwahati Division II,

Guwahati

2. Particulars of the Respondents

1. Union of India

(Through the Directorate General,

All India Radio, New Delhi).

2. Dy. Director General

N.E. Region

All India Radio, Chandmari

Guwahati.

3. Executive Engineer (Civil)

Civil Construction Wing,

All India Radio

Guwahati Division II

Guwahati

4. Dy. Director General

Doordarshan Kendra

Guwahati-781024

3. Particulars for which this Application is made.

This application is made against Office Order No.
DDG (NE) Transfer/96/332-337 dated 25.9.96 issued by the

Dy. Director General, N.E. Region, All India Radio.

Sub : Surplus and Transfer in violation
of norms.

4. Jurisdiction

The applicant declares that the subject matter of the application is within the jurisdiction of the Tribunal.

5. Limitation

The applicant declares that the applicant is within the period of limitation under Section 21 of the Administrative Tribunals Act, 1985.

6. Facts of the case

6.1 That the applicant is a citizen of India and as such is entitled to the rights and ^{privileges} ~~principles~~ guaranteed by the Constitution of India.

6.2 That the applicant was appointed as Clerk Grade-II (now called Lower Division Clerk), in the All India Radio, NE Region and posted at Guwahati ^S Sub Division under Asstt. Engineer (Civil), CCW (AIR).

6.3 That he was promoted as Upper Division Clerk with effect from 1.12.1990, has been working in the Civil Construction Wing (Civil) AIR, Division-II at Guwahati. While working as UDC in the said office the applicant could know that there would be some transfers for

abolition of the said Division II office. He submitted a representation dated 22.8.96 to the Deputy Director General, N.E.R., A.I.R for posting as U.D.C. in Doordarshan Kendra, Guwahati where a post of UDC was lying vacant. He also indicated his next choice as (1) DDK, Itanagar and (2) DDK, Tura. His representation was forwarded by the Executive Engineer (Civil), AIR, Guwahati under letter dated 22.8.96.

Copies of the letter dated 22.8.96 and the representation dated 22.8.96 are enclosed as Annexure 'A' and 'B' respectively.

4. That the applicant was under legitimate expectation that his representation would receive due consideration. But most unfortunately the applicant has been said to be surplus and transferred to AIR, Lunglei by an order dated 25.9.96 issued by the office of the Deputy Director General, AIR, Guwahati.

Copy of the order dated 25.9.96 is enclosed as Annexure 'C'.

5. That the applicant begs to state that he has been arbitrarily and whimsically treated as surplus. There are good number of employees who are junior to him in the cadre of U.D.C. in AIR/DDK, N.E. Region. The position of the applicant at serial No. 219^{as} the juniormost in the said list.

Copy of the seniority list circulated on 4.9.1996 is enclosed as Annexure 'D'.

M/11

6. That the cadre of the applicant consists of UDC's of AIR/DDK of all the stations of N.E. Region and the Transfer is guided according to the seniority of the cadre.

7. That the Govt. of India, Directorate General, AIR, has ^{revised} ~~evaled~~ the review scheme for re-deployment of surplus staff under Circular dated 2.7.1989. Annexure-I of the said revised scheme deals with the identification of surplus for their surplus staff establishment and their further disposal. Para 3.0 stipulates the steps for identification of surplus staff.

Some relevant extracts are quoted below :-

"3.4.1. Determine the number of persons yet to be declared surplus. Prepare a list of junior most persons equal to such number by following the reverse order of seniority.

3.5.1. where employees are to be declared surplus out of a cadre in the reverse order of seniority invite options from persons higher up in the ladder of seniority who would suomoto like to be declared surplus in preference to their juniors included in the aforesaid list (vide steps 3.4.1 above) for availing of the benefit of voluntary retirement or re-deployment. Obtain options from such staff in the proforma.....

3.6 Now identify the persons due to be declared surplus.

3.7.1. Prepare a list of the persons so identified as surplus in the cadre, arrange in the prevailing order of inter-se-seniority."

It is stated that the applicant has been treated as surplus and transferred in total disregard of the policy.

Extracts from the said scheme is enclosed as Annexure 'E'.

6. 8. That the applicant submitted a representation dated 3.10.96 against the order to treating him surplus and transferring him out of Guwahati. His representation is still pending and he is still continuing in the present place of posting.

Copy of the representation dated 3.10.96 is enclosed as Annexure 'F'.

7. Reliefs sought for :

Under the circumstances the applicant prays for the following reliefs :

1. The order treating him surplus by the order dated.25.9.96 be set aside and quashed.

2. The order of transfer by office order dated 25.9.96 consequent upon treating him as surplus be set aside and quashed.

3. The applicant be posted at Guwahati or place of choice after determination of real surplus staff according to revised policy.

The above reliefs are prayed for on the following amongst other-

-G R O U N D S-

1. For that ~~xxxx~~ the applicant is not surplus employee.
2. For that the policy of surplus determination has not been observed while issuing the Transfer order.
3. For that there are many junior persons in the cadre of the applicant and as such he cannot be surplus and cannot be transferred on that account.
4. That the transfer order is arbitrary and whimsical and violative of policy of Transfer and surplus.
5. For that in the facts and circumstances of the case mala fide and malice in law is the foundation of the Transfer order.

8. Interim Order

During the pendency of the case the applicant prays for the following interim order :-

The order treating surplus and the order of Transfer by order dated 25.9.96 be suspended/stayed.

The above relief is prayed for the grounds indicated in para 7 above.

9. The applicants states that he has not filed any other case/application before any other Court/Tribunal.

10. That the applicant has represented to the authorities and there is no other remedy under any rule, except this Hon'ble Tribunal.

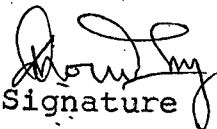
10. Particulars of the Postal Order.

- i. I.P.O. No. : 444597
- ii. Date of Issue : 7-10-96
- iii. Issuing Post Office : C. P. O. Guwahati
- iv. Payable at : C. P. O. Guwahati

V E R I F I C A T I O N

I, Shri Deshbandhu Choudhury, son of late Doyal Bikash Choudhury, Resident of Bamunimaidan, Guwahati-21 aged about 31 years, do hereby verify that the statements made above are true to my knowledge and that I have not suppressed any material facts.

Guwahati
7.10.1996


Signature

- 9 -

Annexure - A

Government of India
Office of the Executive Engineer(Civil)
Civil Construction Wing; All India Radio
Tarun Nagar, Bye-lane No.1(Near A.B.C.)
Guwahati-5.

No.CWG/AIR/Admn/3(1)/96-97/4905

Date :: 22-8-96.

To,
The Deputy Director General(NER), AIR,
Chandmari,
Guwahati-781 003.

Subject :: Representation for posting at :-
i) Guwahati or ii) Itanagar or iii) Tura.

Sir,

Enclosed please find the representation
submitted by Sri D.Choudhury; U.D.C., CCW, AIR, Guwahati,
for favour of your kind perusal and further suitable
action.

In this connection, reference to ~~xxx xxxxx~~
~~xxxx~~ ~~xxx~~ D.G., CCW, AIR, New Delhi letter No.A-45011/2/
96-CW-V/26 dt:17-01-96, is made and requested that Sri D.
Choudhury; UDC may please be posted at the nearest possible
station as deemed fit.

Yours faithfully,

Executive Engineer(Civil)
All India Radio:Guwahati:

Encl: The representation
in original.

-o-o-

To,

The Dy Director General,
Chandmari,
Guwahati-3.

(Through proper channel)

Subject : Request for posting of self.

Sir,

With due respect and humble submission I beg to lay before you the following few lines for favour of your kind perusal and sympathetic consideration please.

That sir, I am one among the staff who became excess due to abolition of the then Division-II, Guwahati. So far I was not much concerned about my posting thinking that I might be posted at Guwahati. But sir, the letter of the Chief Engineer(Civil)-II, CCW, AIR, New Delhi, vide No. AIR/CCW/CE-II/Misc./95/5818-23 dated 06/08/96

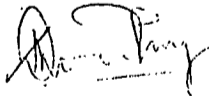
wherein he showed his inability to pay our salaries from October, 1996 onward and requested your honour to get us adjusted within N.E. Region, compelled me to bring the facts of my struggling life to light.

That sir, I am the sole earning member of my family consisting of my widowed mother and four younger brothers and sisters. They are all students. In these days of rapid price rise, it becomes very difficult for me to cope with the growing needs of all the members with the limited, meagre salary of an U.D.C.

That sir, apart from my financial assistance, the family needs my continuous guidance at every step, as there exists none elder (after the expiry of my father; late D.B. Choudhury) except my illiterate mother. Moreover, my life will be at stake maintaining two establishments at Guwahati and outskirts.

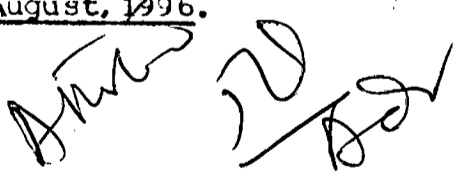
That sir, under the circumstances stated above, may I have the opportunity to seek your favour of sparing a little bit of your precious time and effort to look into the matter and consider me for posting at GHY in DDK whereing a post of U.D.C. is stated to be lying vacant. If in case, it becomes impossible, the next choice may be taken as (i) DDK, Itanagar and (ii) DDK, Tura in order of preference please.

Yours faithfully,



(D. Choudhury)
UDC
CCW: AIR:Ghy

Dated Guwahati,
The 22nd August, 1996.



Government of India
Dy. Director General: All India Radio
North Eastern Region: Guwahati

No. DLG(NE)/Transfer/96/332-337 Dated Guwahati, the 25th September, 1996.

ORDER

DUG(NE) is pleased to order the following transfer in the cadre of Upper Division Clerk in the North Eastern Region of All India Radio and CCA etc. with immediate effect.

Sl. No.	Name & Designation	From	Transferred To	Remarks
1.	Shri U. B. Choudhury, UDC.	CCA(C), AIR Guwahati Div. II	A. I. R. Lunglei.	Against a vacant post.
2.	Shri A. Chakraborty, UDC.	CCA(C), AIR Guwahati Div. II.	A. I. R. Lunglei	-do-
3.	Shri D. Achikari, UDC.	CCA(C), AIR Itanagar	A. I. R. Itanagar.	-do-

Sl. No. 1 & 2 are surplus staff of the O/O. Engr. (C), AIR, Guwahati

(Signature)
(D. N. Dasumtari)
Asstt. Director
for Dy. Director General (NE)

Copy forwarded to:-

- 1) The Station engineer, All India Radio, Lunglei.
- 2) The Executive engineer (C), Civil Construction wing, All India Radio, Div. II, Guwahati.
- 3) The Executive Engineer (C), Civil Construction Wing, All India Radio, Itanagar.
- 4) The Station Director, All India Radio, Itanagar.
- 5) The Super. Engineer (C), Civil Construction wing, All India Radio, Zoo Marg Road, Guwahati-24.
- 6) The Station Director, All India Radio, Guwahati w.r. to his letter No. 24(3)/96/4355/ dated 19.8.96.

August 17/96
(Signature)

(Signature)
for Dy. Director General (NE)

SENIORITY LIST OF UPPER DIVISION CLERK/STOREKEEPER(Jr.) IN THE N.E. REGION
OF ALL INDIA RADIO/DOORDARSHAN/CCW AS ON 01.01.96

-13- *Anwar-D*

Sl. No.	Name	Educational qualification	Date of birth	Date of 1st apptt. in AIR/DD/CCW and which cadre	Date of continuous apptt. in the present grade	Date of which seniority counts in the present grade.	Whether Pt/QP/Temp.	Whether SC/ST/OBC	Place of present posting in what cadre	Remarks
1	2	3	4	5	6	7	8	9	10	11
1.	Smt. G. Sharma	H.S.	18.7.49	21.9.67	<u>4.9.73</u> 9.9.74	9.9.74	Pt.	Neither	AIR, Silchar as UDC	
2.	Shri S.K. Bhattacharjee	HSLC	10.1.48	9.6.72	<u>21.6.74</u> 15.9.76	15.9.76	Pt.	-do-	-do-	
3.	Shri M.K. Das	Matric	1.9.42	11.8.64	<u>1.2.74</u> 9.6.77	9.6.77	Pt.	S/C	AIR, Ghy as UDC	
4.	Smt. K. Chakraborty	Matric	15.3.44	28.9.64	<u>6.7.76</u> 9.6.77	9.6.77	Pt.	Neither	DDK, Ghy as UDC	
5.	Shri G.C. Roy	Matric	1.5.43	29.3.65	<u>1.2.74</u> 5.3.80	5.3.80	Pt.	S/C	DDG(NE), AIR, Ghy as UDC	
6.	Shri A.K. Bora	B.A.	1.4.47	11.2.66	<u>11.2.80</u> 3.6.80	3.6.80	Pt.	Neither	AIR, Ghy as UDC	
7.	Smt. Sila Paul	B.A.	11.3.48	1.3.73	<u>24.5.79</u> 12.9.80	12.9.80	Pt.	-do-	AIR, Agartala as UDC	
8.	Smt. C.K. Thapa	HSLC	1.3.57	4.4.75	14.9.84	14.9.84	Pt.	-do-	AIR, Aizawl as UDC	
9.	Shri G.N. Talukdar	B.A. & Hicni	1.9.52	17.7.72	9.11.84	9.11.84	Pt.	-do-	Sg.E(C), CCW, AIR, Ghy as UDC	

Anwar
30
AD

Contd...2/-

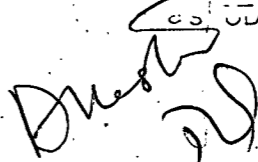

1	2	3	4	5	6	7	8	9	10	11
10	Shri D.B. Suner	B.A.	1.5.47	24.9.73	22.1.85	22.1.85	Pt.	S/C	CCW(C), AIR, Ghy as UDC	
11.	Smt. P. Mary	HSLC	1.8.58	18.12.76	11.4.85	11.4.85	Pt.	S/T	AIR, Kohima as UDC	
12.	Smt. V. L. Remliani	HSLC	1.3.57	4.4.75	17.4.85	17.4.85	Pt.	S/T	AIR, Aizawl as UDC	
13.	L. Banik	B.Com.	24.3.55	4.10.78	<u>24.2.85</u> <u>19.4.85</u>	19.4.85	Pt.	Neither	DDK, Ghy as UDC	
14.	Shri D.P. Acharjee	PUC	1.1.55	19.2.77	29.4.85	29.4.85	Pt.	-do-	DDK, Silchar as UDC	
15.	Shri H.N. Pathak	B.A.	1.3.51	1.2.75	30.4.85	30.4.85	Pt.	-do-	AIR, Dibrugarh as UDC	
16.	Shri E. Sohtun	P.U.	1.3.56	23.1.79	30.8.85	30.8.85	Pt.	S/T	AIR, Shillong as UDC	
17.	Shri R.C. Deka	P.U.	1.2.50	7.7.69	29.10.85	29.10.85	Pt.	Neither	PPC(NE), AIR, Ghy as UDC	
18.	Shri J.C. Ramchiary	HSLC	12.6.48	14.7.69	29.10.85	29.10.85	Pt.	S/T	-do-	
19.	Smt. G. Bachi	Matric	10.12.49	16.11.72	27.1.86	27.1.86	Pt.	Neither	AIR, Silchar as UDC	
20.	Shri Th. Sarat Ch. Singh	B.A.	1.1.51,	<u>18.4.73</u> <u>9.3.74</u>	25.4.86	25.4.86	Pt.	-do-	AIR, Imphal as UDC	
21.	Mrs. Juthika Bhatta- charjee	HSLC	20.1.51	9.7.74	17.6.86	17.6.86	Pt.	-do-	CCW(C), AIR, Silchar as UDC	
22.	Shri I. Ibomcha Singh	B.A.	1.3.51	<u>14.3.73</u> <u>1.1.74</u>	30.10.86	30.10.86	Pt.	-do-	AIR, Imphal as UDC	

Handwritten signature and initials

1	2	3	4	5	6	7	8	9	10	11
23.	Shri R.C. Baruah(Seal)	B.A.	1.11.49	8.9.70	11.11.86	11.11.86	Pt.	Neither	DDK, Guwahati as UDC	
24.	Shri P.R. Deka	P.U.	1.6.51	5.7.72	11.11.86	11.11.86	Pt.	S/C	Sg.E(C), CCW, AIR, Ghy as UDC	
25.	Smt. Ratna Podder	HSLC	22.12.48	1.10.73	1.12.86	1.12.86	Pt.	Neither	CCW(V), AIR, Ghy as UDC	
26.	Shri P.C. Baruah	B.Com.	1.1.53	1.2.75	11.12.86	11.12.86	Pt.	-do-	DDK, Dibrugarh as UDC	
27.	Shri T.C. Baruah	HSLC	1.10.51	5.2.75	2.3.87	2.3.87	Pt.	S/T	-do-	
28.	Shri S. Nagendra Singh	Matric	1.3.42	5.6.65 as Choukidar 6.9.73 as CG-II(Ad-hoc) 27.5.74 Reg.	5.3.87	5.3.87	Pt.	Neither	AIR, Imphal as SK	
29.	Shri P.C. Das	B.A.	1.1.53	15.9.72 as Peon.	3.11.87	3.11.87	Pt.	S/C	AIR, Guwahati as SK.	
30.	Shri Amulya Sarma	HSLC	1.1.53	1.2.74	9.11.87	9.11.87	Pt.	Neither	AIR, Guwahati as UDC	
31.	Shri P.K. Sarmah	B.A.	9.6.55	27.8.75	12.11.87	12.11.87	Pt.	-do-	DDG(NE), AIR, Ghy as UDC	
32.	Shri G.C. Choudhury	HSLC	9.1.54	12.10.76 10.1.78	12.11.87	12.11.87	Pt.	-do-	AIR, Guwahati as UDC	
33.	Shri P. Rungsung	B.A.	1.3.54	5.4.73 1.7.77	8.2.88	8.2.88	Pt.	S/T	DDK, Imphal as UDC	
34.	Smt. R. Marina	HSLC	1.3.54	1.7.74 1.7.77	8.2.88	8.2.88	Pt.	S/T	-do- as SK.	

(5)

1	2	3	4	5	6	7	8	9	10	11
48.	Smt. Awtzaching	B.A.	23.9.60	1.12.80	29.3.88	29.3.88	Pt.	S/T	AIR, Imphal as UDC	
49.	Smt. Kh. Tararani Devi	Matric (Hindi)	1.3.47	19.12.80	30.3.88	30.3.88	Pt.	Neither	-do-	
50.	Shri M. Bezbzruah	P.U.	16.5.58	1.9.81	16.5.88	16.5.88	Pt.	-do-	DDMC, Guwahati as UDC	
51.	Shri G. Sen	HSLC	11.11.60	16.6.81 as HT	10.6.88	10.6.88	Pt.	-do-	AIR, Silchar as UDC	
52.	Shri S.P. Gurung	P.U.	1.7.48	1.4.74	20.8.88	20.8.88	Pt.	-do-	NES, AIR, Now at AIR, Shillong Kohima as UDC	
53.	Smt. M. Sohliya	HSLC	1.8.54	3.12.80	20.8.88	20.8.88	Pt.	S/T	-do-	
54.	Shri L. Nongsiej	P.U.	1.3.57	19.12.80	20.8.88	20.8.88	Pt.	S/T	-do-	
55.	Shri Bivas Deb	H.S.	3.4.59	25.5.79 CG-II(Ad-hoc) 10.11.81 Reg.	28.11.88	28.11.88	Pt.	Neither	AIR, Agartala as SK	
56.	Shri L.H.K. Singh	PUC	1.5.57	7.12.81	28.12.88	28.12.88	Pt.	-do-	CCW(C), AIR, Silchar as UDC	
57.	Shri H.K. Narzary	HSLC	1.9.60	5.9.81	11.1.89	11.1.89	Pt.	S/T	AIR, Guwahati as UDC	
58.	Smt. Chitra Goyari	HSLC	1.3.57	2.9.81	23.1.89	23.1.89	Pt.	S/T	CCW(E), AIR, Shy as UDC	
59.	Smt. D. Furkayastha	B.A.	1.9.50	23.8.88	23.8.88	23.8.88	Pt.	Neither	AIR, Shillong as UDC	


 Contd...6/-


(6)

1 2 3 4 5 6 7 8 9 10 11

60.	Shri B.C. Das	PU(sc)	1.4.48	<u>16.1.75</u>	19.4.89	19.4.89	Pt.	AIR, Guwahati as UDC
61.	Shri N. Baruah	P.U.	1.1.52	<u>19.4.76</u>	19.4.89	19.4.89	Pt.	Neither -do-
62.	Shri S. Chakraborty	B.Sc.	29.2.56	13.10.81	15.5.89	15.5.89	Pt.	CCM(C), AIR, Silchar as UDC
63.	Shri J. Roy	HSLC	1.5.58	25.2.82	7.8.89	7.8.89	Pt.	DDK, Silchar as SK
64.	Shri P.R. Dey	HSLC	1.3.53	22.4.76	<u>11.8.87</u>	11.8.89	Pt.	Neither -do- as UDC
65.	Shri P.C. Laldhahama	HSLC	31.5.61	3.10.83	11.8.89	11.8.89	Pt.	AIR, Aizawl as UDC
66.	Shri Lalhmachhana	BSLC	18.12.59	11.7.83	23.8.89	23.8.89	Pt.	DDK, Aizawl as UDC
67.	Bm. S. Bhattacharya	B.A.	3.1.61	1.4.82	7.9.89	7.9.89	Pt.	Neither AIR, Silchar as UDC
68.	Smt. K. Ozoni	P.U.	1.3.58	<u>17.1.80</u>	8.9.89	8.9.89	QP	AIR, Kohima as UDC
69.	Shri Narayan Dutta	P.U.	1.1.56	17.3.82	<u>16.11.88</u>	15.9.89	QP	Neither AIR, Nagaon as UDC
70.	Syed I. Hussain	B.A.	1.7.58	29.10.82	18.9.89	18.9.89	Pt.	-do- PFC(NE), D.J. Shy as UDC
71.	Shri Sankar Bhatta- charjee	B.A.(L.B)	15.8.59	7.4.83	19.9.89	19.9.89	Pt.	-do- AIR, Agartala as UDC
72.	Shri T. Funzalian	Matric	1.3.62	22.12.83	19.9.89	19.9.89	Pt.	S/T AIR, Imphal as UDC Contd...7/-

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1	2	3	4	5	6	7	8	9	10	11
73.	Miss S. Jahan	HSLC	18.3.53	23.12.75	29.9.89	29.9.89	Pt.	Neither	DDK, Dibrugarh as UDC	
74.	Shri B.C. Talukdar	HSSLC	1.1.57	3.8.79	30.9.89	30.9.89	Pt.	S/C	Sg.E(C), CCW, AIR, Ghy as UDC	
75.	Shri U.K. Bhuayan	P.U.	27.9.61	15.9.82	30.9.89	30.9.89	Pt.	S/T	DDK, Guwahati as UDC	
76.	Shri P.N. Saikia	HSLC	2.11.52	20.4.71 as Peon 1.2.75 as LDC	30.9.89	30.9.89	Pt.	OBC	DDK, Dibrugarh as UDC	
77.	Shri S.K. Acharjee	HSLC	9.8.56	25.5.81	6.10.89	6.10.89	Pt.	Neither	AIR, Haflong as UDC	
78.	Shri Dhiraj Changkakati	HSLC	1.8.63	21.8.82	1.11.89	1.11.89	QP	-do-	CCW(E), AIR, Ghy as UDC	
79.	Shri R.K. Subhaschandra Singh	HSLC	1.7.61	1.1.81	22.12.89	22.12.89	Pt.	-do-	DDK, Imphal as UDC	
80.	Shri Sailen Choudhury	H.S.	6.1.64	9.9.83	25.1.90	25.1.90	QP	-do-	DDK, Agartala as SK/UDC	
81.	Shri M.K. Mazumdar	B.Com./ B.A.	5.2.56	1.4.80 15.7.81	9.4.90	9.4.90	Pt.	-do-	-do- as UDC	
82.	Shri Jyotiprakash Singh	B.A.	5.1.58	11.12.81	9.4.90	9.4.90	Pt.	-do-	AIR, Imphal as UDC	
83.	Smt. B. Sonowal Gogoi	B.A.	1.5.59	22.10.83	19.6.90	19.6.90	Pt.	S/T	AIR, Dibrugarh as UDC	

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1	2	3	4	5	6	7	8	9	10	11
84.	Shri N.K. Sarma	HSLC	1.8.53	15.6.72 Group 'D'	30.7.90	30.7.90	Pt.	OBC	AIR, Haflong as UDC	
85.	Shri D.P. Dutta	B.Com.	23.7.54	9.12.74 as CG-II (Ad-hoc) 7.12.76 Reg.	31.8.90	31.8.90	Pt.	Neither	DDK, Silchar as UDC	
86.	Shri S.K. Sen	B.A.	12.1.56	16.1.82	31.8.90	31.8.90	Pt.	-do-	-do-	
87.	Smt. B. Kharmalki	F.U.	9.10.63	30.4.84	19.6.90 22.11.90	22.11.90	Pt.	S/T	NES, AIR, Shillong as UDC	
88.	Smt. Shiuly Dey	B.A. (Hon)	31.12.60	21.9.84	26.6.90 22.11.90	22.11.90	Pt.	Neither	AIR, Shillong as UDC	
89.	Shri Prabir Kr. Deb	B.Com.	18.5.52	20.11.81	23.11.90	23.11.90	Pt.	S/C	AIR, Agartala as UDC	
90.	Shri P.D. Sarma	B.A.	1.1.55	27.4.84	23.11.90	23.11.90	Temp.	Neither	CCW(C), AIR, Ghy as UDC	
91.	Shri Arun Kanti Dey	HSLC	1.9.63	3.9.84	23.11.90	23.11.90	Pt.	-do-	AIR, Guwahati as UDC	
92.	Shri T.C. Bharali	B.A.	1.2.61	9.7.84	30.11.90	30.11.90	Pt.	-do-	PPC(NE), DD, Ghy as SK	
93.	Shri P. Naha	HSLC	6.2.59	5.6.85	30.11.90 (AN)	30.11.90 (AN)	Pt.	-do-	AIR, Guwahati as UDC	
94.	Shri D. Choudhury	B.A.	9.2.66	26.8.85	1.12.90	1.12.90	Temp.	-do-	CCW(C), AIR, Ghy (Div-II) as UDC	
95.	Shri E. Chandra Singh	HSLC	1.10.50	19.5.84	6.12.90 (AN)	6.12.90 (AN)	Pt.	-do-	DDK, Imphal Working a as UDC JRO on De utation:	

M. S. D.

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1	2	3	4	5	6	7	8	9	10	11
96.	Shri N.Joychandra Singh B.A.		1.1.61	5.9.84	6.12.90 (AN)	6.12.90 (AN)	Pt.	OBC/OH	DDK, Imphal as JRO.	
97.	Shri L. Shanti Kr. Meitei	HSLC	1.1.63	5.9.84	6.12.90 (AN)	6.12.90 (AN)	Pt.	Neither (OH)	DDK, Imphal as UDC	
98.	Smt. Chinkholhing	HSLC	1.12.59	2.8.80	7.12.90	7.12.90	Pt.	S/T	AIR, Imphal as UDC	
99.	Smt. I. Lhovili Swu	HSLC	5.4.63	3.9.85	7.12.90	7.12.90	Pt.	S/T	AIR, Kohima as UDC	
100.	Smt. H. Zomuanpuii	HSLC	14.9.64	22.7.85	12.12.90	12.12.90	Pt.	S/T	DDK, Aizawl as UDC	
101.	Shri G.N. Borah	HSLC	19.2.59	17.7.84	14.12.90	14.12.90	Pt.	S/T	AIR, Dibrugarh as UDC	
102.	Shri R.K. Das	HSLC	30.6.52	7.9.74	19.12.90	19.12.90	Pt.	S/C	AIR, Silchar as UDC	
103.	Smt. Lalnunengi	HSLC	18.3.63	22.7.85	21.12.90	21.12.90	Pt.	S/T	AIR, Aizawl as UDC.	
104.	Shri T.K. Dey	B.A.	6.3.57	1.8.84	26.12.90	26.12.90	Pt.	Neither	DDK, Shillong as UDC	
105.	Shri S.C. Paul	B.Com.	12.1.57	14.4.82 as Steno(Ad-hoc) 14.8.84 CG-II(Ad-hoc) 9.11.84 Reg.	12.5.88 31.12.90	31.12.90	Pt.	-do-	DDMC, Tezpur as UDC	
106.	Smt. T.S. Burgohain	P.D.	30.12.64	31.1.86	31.12.90	31.12.90	Pt.	S/T	DDK, Dib. as UDC	
107.	Shri Sankar Brahma	HSLC	26.1.55	7.1.86	30.11.90 7.1.91	7.1.91	Pt.	S/T	PPC(ME), DD, Ghy as UDC	

1	2	3	4	5	6	7	8	9	10	11
108.	Shri P. Chakraborty	HSLC	9.1.61	20.1.86	<u>5.12.90</u> 20.1.91	20.1.91	Pt.	Neither	AIR, Guwahati as UDC	
109.	Shri B.C. Kalita	PU(Sc)	22.6.59	17.12.84	31.1.91	31.1.91	Pt.	-do-	AIR, Dibrugarh as UDC	
110.	Shri A. Chakraborty	B.A.	1.4.62	8.10.85	31.1.91	31.1.91	Temp.	-do-	CCW(C), AIR, Ghy (Div-II) as UDC	
111.	Shri K.P. Choudhury	H.S.	21.1.54	16.1.82	1.2.91	1.2.91	Pt.	S/T	DDK, Agartala as UDC	
112.	Smt. M. Kakati	B.Sc.	21.1.62	11.10.85	6.2.91	6.2.91	Pt.	Neither	PPC(NE), DD, Ghy as UDC	
113.	Smt. Gouri Das (Biswas)	HSLC	1.12.62	25.11.85	18.2.91	18.2.91	Pt.	-do-	-do-	
114.	Shri Amiyangshu Das	HSLC	15.1.54	20.2.86	<u>13.12.90</u> 20.2.91	20.2.91	Pt.	-do-	CCW(C), AIR Silchar as UDC	
115.	Shri Ranjit Koul	B.A.	17.5.57	16.9.85	1.3.91	1.3.91	Pt.	-do-	DDK, Agartala as UDC	
116.	Shri Sanjit Kr. Deb	B.A.	9.8.57	28.6.84	11.3.91	11.3.91	Pt.	-do-	AIR, Agartala as UDC	
117.	Shri Anupam Bhattacharjee	B.Com.	17.1.63	4.4.86	<u>1.1.91</u> 4.4.91	4.4.91	Pt.	-do-	AIR, Guwahati as UDC	
118.	Shri Chandan Das	P.U.	1.1.64	28.4.86	<u>20.11.90</u> 28.4.91	28.4.91	Pt.	-do-	DDK, Guwahati as UDC	
119.	Shri Ranjit Biswas	P.U.	1.3.62	30.4.86	<u>19.2.91</u> 30.4.91	30.4.91	Pt.	-do-	-do- as SK	
120.	Shri Liangchung	P.U.	1.3.62	24.7.86	<u>18.4.91</u> 24.7.91	24.7.91	Pt.	S/T	DDK, Shillong as UDC	

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1	2	3	4	5	6	7	8	9	10	11
121.	Kum. Sukla Das	MA/B.E.E.	10.2.65	14.8.86	<u>22.11.90</u> 14.8.91	14.8.91	Pt.	Neither	RTI(P), AIR, Shg.as UDC	Now at AIR Shillong
122.	Smt. Mita Chanda	Class-III	8.5.62	22.9.86	<u>13.2.91</u> 22.9.91	22.9.91	Pemp	-do-	CCW(C), AIR, Itanagar as UDC	
123.	Shri A.K. Acharjee	PU(A)	31.10.62	26.9.86	<u>16.1.91</u> 26.9.91	26.9.91	Temp.	-do-	AIR, Tura as UDC	
124.	Shri S. Ali	HSLC	18.12.57	27.8.82	<u>10.7.90</u> 10.2.92	10.2.92	Pt.	-do-	DDK, Tura as UDC	
125.	Shri S.M. Farooq	HSLC	25.12.63	29.10.86	<u>15.4.91</u> 10.2.92	10.2.92	Temp.	-do-	-do-	
126.	Smt. D. Bhattacha- rjee	B.A.	15.11.62	1.11.86	14.2.92	14.2.92	Pt.	-do-	AIR, Dibrugarh as UDC	
127.	Shri A.R. Baishya	HSLC	1.5.47	2.5.67 as Peon	15.2.92	15.2.92	Pt.	S/C	DDK, Tura as UDC	
128.	Shri Bamin Tatung	Matric	1.10.63	30.10.86	2.3.92	2.3.92	Pt.	S/T	AIR, Itanagar as UDC	
129.	Shri P.B. Roy	B.A.	12.1.61	26.11.86	24.3.92	24.3.92	Pt.	Neither	DDK, Silchar as UDC	
130.	Shri Nirode Sinha	HSSLC	14.9.66	4.10.86	1.4.92	1.4.92	Pt.	OBC	AIR, Kailashar as UDC	
131.	Shri Kamala Sen	HSLC	29.11.49	20.1.75	4.4.92	4.4.92	Pt.	Neither	AIR, Kohima as UDC.	
132.	Smt. L. Hazarika	XI Passed	1.2.66	30.10.86	28.4.92	28.4.92	Temp.	-do-	AIR, Jorhat as UDC SK	

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1	2	3	4	5	6	7	8	9	10	11
133.	Shri S. Nath	PD(C)	3.3.63	16.1.87	<u>25.7.91</u> 12.8.92	12.8.92	Temp.	Neither	DDK, Dibrugarh as UDC	
134.	Shri Tomanjao Singh	HSLC	31.1.54	7.4.77 as Farash <u>12.2.87</u> as CG-II	1.9.92	1.9.92	Pt.	S/C	DDK, Imphal as UDC SK	
135.	Shri V.S. Johnson	HSLC	1.3.63	22.7.87	<u>15.4.91</u> 27.2.93	27.2.93	Temp.	S/T	DDK, Tura as UDC	
136.	Smt. Mani Das Kalita	HSLC	23.12.63	26.8.87	27.2.93	27.2.93	Pt.	S/C	AIR, Dibrugarh as UDC	
137.	Kum. Ruma Deb	P.U.	15.8.61	16.9.87	9.3.93	9.3.93	Pt.	Neither	AIR, Shillong as SK	
138.	Syed F. Hussain	B.Com. (Hons)	10.1.67	11.1.88	17.3.93	17.3.93	Pt.	-do-	DDK, Guwahati as UDC	
139.	Smt. Usha Hazarika	B.A.	1.3.58	3.11.87	22.3.93	22.3.93	Pt.	S/T	DDK, Dibrugarh as UDC	
140.	Km. Lalrammawi	B.A.	30.9.66	8.7.87	<u>16.9.91</u> 24.3.93	24.3.93	Pt.	S/T	AIR, Imphal as UDC	
141.	Smt. M. Jamuna Devi	B.A.	1.12.62	20.1.88	24.3.93	24.3.93	Pt.	Neither	-do-	
142.	Smt. Suman Bhoi	P.U.	3.12.63	14.9.87	29.3.93	29.3.93	Pt.	S/T	DDK, Shillong as UDC	
143.	Shri K. Chakraborty	P.U. (Sc)	24.7.60	25.3.85	31.3.93	31.3.93	Pt.	Neither	AIR, Tezu as SK	
144.	Miss S. Bhattacharjee	B.A.	19.6.63	31.7.87	31.3.93	31.3.93	Pt.	-do-	-do- as UDC	
145.	Mrs. Sanghamitra Dutta (Baruah)	B.A.	20.4.66	21.9.87	26.4.93	26.4.93	Pt.	-do-	Sg.E(C), CCW, AIR, Ghy as UDC	Contd...13

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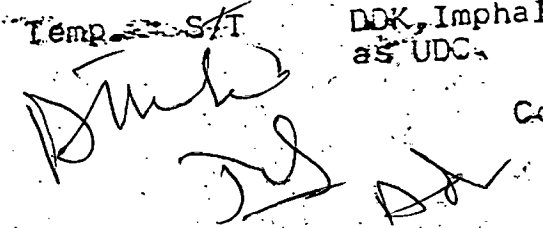
1	2	3	4	5	6	7	8	9	10	11
146.	Shri Subrata Bhatta- charjee	B.Sc.	1.1.62	7.12.87	29.4.93	29.4.93	Pt.	Neither	AIR, Silchar as UDC	
147.	Shri D.K. Das	H.S.	10.7.61	10.12.87	29.4.93	29.4.93	Pt.	S/C	AIR, Belonia as UDC	
148.	Shri L.M. Borbhuayan	P.U.	30.3.58	11.12.87	29.4.93	29.4.93	Pt.	S/C	AIR, Pasighat as UDC	
149.	Shri L. Kakati	P.U.	28.6.58	2.11.87	30.4.93	30.4.93	Pt.	S/T	DDK, Guwahati as UDC	
150.	Shri Biswajit Bhattacharjee	B.A.	5.11.63	19.12.87	22.6.93	22.6.93	Pt.	Neither	AIR, Agartala as UDC	
151.	Shri Puran Chetri	HSLC	22.9.53	5.5.88	24.6.93	24.6.93	Pt.	-do-	AIR, Kohima as UDC	
152.	Smt. Sanjita Dutta	B.A.	2.1.63	24.2.83	9.7.93	9.7.93	Pt.	-do-	DDK, Agartala as UDC	
153.	Kum. Binapani Deb	HSSLC	17.2.63	1.7.87	12.7.93	12.7.93	Pt.	-do-	AIR, Kaliahazar as UDC	
154.	Shri Alok Biswas	B.A.	2.3.62	11.4.88	16.7.93	16.7.93	Pt.	-do-	DDK, Kohima as UDC	
155.	Shri Dulal Roy	HSLC	3.2.62	25.1.88	28.7.93	28.7.93	Temp.	S/C	DDK, Itanagar as UDC	
156.	Shri Irom Kulajit Singh	PUC	1.3.67	28.3.88	4.8.93	4.8.93	Pt.	Neither	DDMC, Imphal as UDC	
157.	Shri Tilok Boro	P.U.	1.1.65	23.9.87	8.9.93	3.9.93	Temp.	S/T	DDK, Itanagar New at as UDC	

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158.	Shri Rajat Ch. Kalita	P.U.	23.5.88	29.9.93	29.9.93	23.5.88	12.62	1.3.66	15.4.88	5.10.93	5.10.93	Temp.	-do-	DDK, Itanagar as UDC
159.	Shri Naorem Rajen Singh	P.U.	15.4.88	5.10.93	5.10.93	15.4.88	3.66	1.3.66	15.4.88	5.10.93	5.10.93	Temp.	-do-	DDK, Itanagar as UDC
160.	Shri K. Bhatta-chargee	B.Sc.	13.5.88	30.11.93	30.11.93	13.5.88	1.65	7.1.65	13.5.88	30.11.93	30.11.93	Temp.	-do-	DDK, Tura as UDC
161.	Shri Kh. Jiten Mettel	HSLC	1.9.84	5.5.94	5.5.94	1.9.84	2.63	1.2.63	1.9.84	5.5.94	5.5.94	Pt.	-do-	DDK, Kohima as UDC
162.	Shri T.K. Roy	B.Com. (P-I)	9.5.70	2.9.94	2.9.94	9.5.70	8.53	31.8.53	9.5.70	2.9.94	2.9.94	Pt.	-do-	AIR, Belonia as UDC
163.	Shri Chhnaongam Letson	HSLC	7.7.88	16.3.94	16.3.94	7.7.88	2.66	1.2.66	7.7.88	16.3.94	16.3.94	Temp.	S/T	AIR, Dibrugarh as UDC
164.	Smt. Nibedita Misra Chakraborty	B.Sc	1.8.88	20.4.94	20.4.94	1.8.88	1.58	1.8.58	1.8.88	20.4.94	20.4.94	Pt.	Neither	DDK, Dibrugarh as UDC
165.	Shri R. Sengupta	P.U.	17.8.88	4.4.94	4.4.94	17.8.88	1.64	24.1.64	17.8.88	4.4.94	4.4.94	Pt.	-do-	DDK, Aizawl as UDC
166.	Shri P. Deb	B.Com.	20.8.88	4.4.94	4.4.94	20.8.88	64	3.8.64	20.8.88	4.4.94	4.4.94	Pt.	-do-	-do-
167.	Kum. E. Sawian	B.A.	22.8.88	15.3.94	15.3.94	22.8.88	4.61	12.4.61	22.8.88	15.3.94	15.3.94	Pt.	S/T	NES, AIR, Shg. as UDC
168.	Smt. Matilda Dohdong	P.U.	20.88	22.3.94	22.3.94	20.88	1.11	1.11	20.88	22.3.94	22.3.94	Pt.	S/T	DDK, Shillong as UDC
169.	Shri V.L. Nuona	P.U.	26.9.88	22.3.94	22.3.94	26.9.88	3.59	1.3.59	26.9.88	22.3.94	22.3.94	Pt.	S/T	-do-

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1	2	3	4	5	6	7	8	9	10
182.	Shri P.K. Pator	B.A.	15.63	12.4.89	17.5.94	17.5.94	Temp	S/T	CCW(C), ATR, Ghy.(D. Post) as UDC
183.	Shri Lalramtiana	HSLC	21.8.62	20.4.89	31.5.94	31.5.94	Et	S/T	AIR, Aizawl as UDC
184.	Shri R.K. Sarma	B.Com.	19.9.65	20.4.89	30.5.94	30.5.94	Temp	Neither	AIR, Jorhat as UDC
185.	Smt. D. Sawmie	HSLC	10.7.60	21.4.89	31.5.94	31.5.94	Pt.	S/T	DDK, Shillong as UDC
186.	Smt. P. Choudhury	B.A. (B.Ed.)	5.9.66	27.4.89	7.11.94	7.11.94	Pt.	Neither	DDK, Guwahati as UDC
187.	Shri M. Haloi	B.A.	1.2.60	28.4.89	30.9.94	30.9.94	Pt.	S/C	-do-
188.	Shri D.S. Murthy	B.A.	27.2.63	29.4.89	28.9.94	28.9.94	Pt.	Neither	DDK, Itanagar as UDC
189.	Shri D.K. Das	B.A.	1.10.69	6.5.89	23.1.95	23.1.95	Pt.	S/C	AIR, Tura as UDC
190.	Shri Babitra Kr. Das	Madhyamik			23.9.94	23.9.94	Pt.	S/C	DDK, Guwahati as UDC
191.	Shri B.C. Das	HSLC		7.12.88		15.12.95	Temp	Neither	CCW(C), ATR, Ghy. as UDC
192.	Shri Uttam Bhujaraj	B.Com.	16.2.64	17.8.89	27.10.94	27.10.94	Temp	-do-	AIR, Kohima as UDC
193.	Mrs. Ngaineikhow	HSLC			27.3.95	27.3.95	Temp	S/T	DDK, Imphal as UDC



170.	Shri N.C. Debnath	B.Sc.	21.2.65	14.11.88	7.4.95	7.4.95	Pt.	Neither	AIR, Tezu as UDC	
171.	Shri P.K. Chakraborty	B.Sc.	1.3.65	14.11.88	20.5.94	20.5.94	Pt.	-do-	as UDC	
172.	Shri R. Saikia	P.U. (Sc.)	10.7.62	17.11.88	1.6.94	1.6.94	Temp.	S/T	DDMC, Dibrugarh as UDC	
173.	Smt. Anita Gupta Roy (Deb)	B.A.	10.3.69	18.11.88	16.3.94	16.3.94	Pt.	Neither	AIR, Itanagar as UDC	
174.	Shri Bhaskar Dutta	CBSE	7.7.67	15.12.88	28.3.94	28.3.94	Temp.	-do-	DDK, Itanagar as UDC	
175.	Shri B.C. Hazarika	HSLC	1.1.56	17.12.80 as PG-II 18.11.88 as CG-II	12.5.94	12.5.94	Temp.	S/C	DDK, Tura as UDC	
176.	Shri D.P. Dhar	B.A.	30.3.63	20.1.89	30.4.94	30.4.94	Pt.	Neither	AIR, Aizawl as UDC	
177.	Shri S.J. Chakraborty	B.A.	27.1.64	10.2.89	23.5.94	23.5.94	Pt.	-do-	AIR, Itanagar Now at AIR, as UDC Silchar	
178.	Shri Narashi Deb	B.Com.	16.2.65	1.3.89	6.6.94	6.6.94	Pt.	-do-	AIR, Tura as SK	
179.	Shri Joseph Keishhing	HSLC	4.3.69	13.3.89	8.6.94	8.6.94	Pt.	S/T	DDK, Imphal as UDC (Property Asstt.)	
180.	Shri R.B. Gurung	HSLC	21.10.69	18.9.79 as S/G	6.6.94	6.6.94			as UDC	
181.	Shri H.C. Medhi	B.A.	1.11.64	23.3.89	30.4.94	30.4.94	Pt.	-do-	DDK, Guwahati as UDC	

Handwritten signatures and initials.

		2	4	6	8	9	10	11
194. Shri B.K. Singh	B.A.	12.1.69	17.3.89	3.10.94	3.11.94	Temp.	Neither	DDK, Kohima as UDC
195. Smt. Kahini Deb Barma	B.A.	11.12.69	31.8.89	31.10.94	31.10.94	Pt.	S/T	DDK, Agartala as UDC
196. Shri Utpal Biswas	XII Passed	21.4.67	18.1.89	30.5.95	30.5.95	Pt.	S/C	AIR, Pasighat as UDC
197. Smt. M. Lyngdoh	B.A.	8.8.63	21.9.89	15.2.95	15.2.95	Pt.	S/T	DDK, Shillong as UDC
198. Kum. Lalthanpari Varte	PUC	17.1.65	25.9.89	30.10.95	30.10.95	Pt.	S/T	AIR, Aizawl as UDC
199. Smt. L.B. Mawii	PUC	1.1.67	25.9.89	30.10.95	30.10.95	Pt.	S/T	-do-
200. Shri R. Rokiamlova	HSLC	27.1.64	29.9.89	14.11.95	14.11.95	Pt.	S/T	DDK, Aizawl as UDC
201. Smt. Ranjana Koyu	HSLC	25.9.67	11.10.89	1.11.95	1.11.95	Temp.	S/T	CCW(C), AIR, Tanagar as UDC
202. Miss Laldingpuii Duhnil	B.A	1.3.67	12.10.89	14.11.95	14.11.95	Pt.	S/T	DDK, Imphal as UDC
203. Shri Bhimlal Sarma	B.Com	2.12.50	8.12.89	3.11.95	3.11.95	Pt.	Neither	DDK, Imphal as UDC
204. Shri U.C. Basumatary	HSLC	1.1.65	13.12.89	23.11.95	23.11.95	Temp.	S/T	AIR, Kohima as UDC
205. Shri A.N. Sarma	B.A.	16.4.65	13.12.89	23.11.95	23.11.95	Temp.	Neither	AIR, Tanagar as UDC
206. Shri S. Nandi	B.Sc.	1.1.67	13.12.89	19.12.95	19.12.95	Temp.	Neither	AIR, Tanagar as UDC

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1	2	3	4	5	6	7	8	9	10	11
207.	Shri I. Ramanujam	B.Con.	9.3.64	12.3.90	10.11.95	10.11.95	Pt.	Neither	AIR, Kohima as UDC	
208.	Shri Pankaj Dey	PUC	1.1.63	19.3.90	-	-	Pt.	-do-	CCW(C), AIR, Managar as UDC	Date of joining as UDC has not received.
209.	Shri B. Banik	B.Sc.	20.1.64	19.3.90	6.11.95	6.11.95	Pt.	-do-	AIR, Tura as UDC	
210.	Shri T. Chakraborty	B.A.	12.1.61	22.3.90	6.11.95	6.11.95	Pt.	-do-	PPC(NE), DD, Ghy as UDC	
211.	Shri Ganesh Kr. Deb	B.A.	1.2.65	20.3.90	23.12.95	23.12.95	Pt.	-do-	DDK, Imphal as UDC	
212.	Shri Sujit Kar	HSLC	18.1.59	11.4.90	21.11.95	21.11.95	Pt.	-do-	AIR, Pasighat as UDC	

Handwritten signature and initials, possibly 'Sujit Kar' and 'A.K.'.

3.0 Steps for identification of surplus staff:

3.1 Abolish vacant posts in excess of the revised (i.e. reduced) sanctioned strength.

3.2 Ascertain any person in the surplus zone who has a lien on another post and wants to revert to that post; if so, revert such person.

3.3 Adjust/dispose of persons who are in excess of the revised sanctioned strength and are not eligible for redeployment through the Surplus Cell, in accordance with instructions of the Department of Personnel & Administrative Reforms contained in O.M.No.28017/1/75-Estt(D) dated 28th August, 1978 (as amended from time to time).

✓ 3.4.1 Determine the number of persons yet to be declared surplus. Prepare a list of juniormost persons equal to such number by following the reverse order of seniority.

3.4.2 If the organisation is being wound up in to to though in phases, declare staff surplus not in the reverse order of seniority, but strictly in accordance with the regular seniority itself.

✓ 3.5.1 Where employee are to be declared surplus out of a cadre in the reverse order of seniority, invite options from the persons higher up in the ladder of seniority, who would suo-moto like to be declared surplus in preference to their juniors included in the aforesaid list (vide steps 3.4.1 above) for availing of the benefit of voluntary retirement or redeployment. Obtain options from such staff in the proforma (Annexure.II) circulated herewith and preserve the same.

3.5.2 Where surplus employees are to be declared surplus in the order of seniority, seniors may at their option be allowed to stay back in the organisation for being surrendered at a later stage and their juniors surrendered forthwith, making it specifically clear to them (i.e. the senior optants) that by opting to stay back they would lose in point of seniority in the new offices where their juniors would be getting redeployed earlier.

✓ 3.6 Now identify the persons due to be declared surplus.

The list thus prepared will consist of -

(a) the senior persons who have opted suo moto for being declared surplus, and

✓ (b) junior-most persons required to make up the total as at para 3.4.1. above.

In the case of an organisation to be woundup in phases, it will consist of the seniormost persons who have not opted for staying back in the organisation).

If a permanent post required to be abolished is held by a person who is on deputation to some other post, he should be given a notice to revert to the permanent post and also informed that in the event of his choosing not to revert, he shall be left without a lien on abolition of his permanent post and will consequently not be able to revert to his parent organisation/cadre later. In the event of reversion of such a deputationist to his parent cadre, he will be declared surplus and the juniormost person officiating in the cadre will be liable to reversion/retrenchment as the case may be.

- 3.7.1 Prepare a list of the persons so identified as surplus in the cadre, arranged in the prevailing order of inter-se seniority.
- 3.8 Examine whether the number of Scheduled Caste Officials in the remaining cadre falls short of the percentage prescribed for their recruitment to the cadre/post in question; if so, to the extent of deficiency, the Scheduled Caste employees (if any) amongst those identified to be declared surplus, should be retained and equal number of juniormost persons belonging to the general category added to the list of persons to be declared surplus.
- 3.9 Repeat the same process to ensure maintenance of the representation of officials belonging to the Scheduled Tribes in the continuing cadre.
- 3.10 While doing so, the Scheduled Caste and Scheduled Tribe officials who have sup-moto opted (vide step 3.5.1 above) for being declared surplus, either to avail of the facility of voluntary retirement or redeployment, should not be hold back. Barring such optants other Scheduled Caste or Scheduled Tribe employees who have to be hold back to make up the deficiency in their representation in the continuing cadre, should be retained in the order of their interse seniority.
- 3.11 Where one of the spouses working in the same organisation is declared surplus (or has already been redeployed on being so declared surplus) in the ordinary course, but the other spouse is not eligible and cannot be declared surplus in the ordinary course, including also on the basis of his/her option, there should be no objection in allowing the left-over spouse being declared surplus in preference to his/her seniors who have opted for similar treatment, provided such spouse has supmoto opted for being transferred to the Surplus Cell on an out-of-turn basis (with all the attendant consequences of such out-of-turn transfer) and the grant of this concession does not deprive another

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Answer - F.

To,

The Dy. Director General(NER),
All India Radio,
Chandmari,
Guwahati-781 003.

Date : 03-10-96. ✓

(Through proper channel)

Subject :: Transfer (in the same capacity) to Lunglei--
insertion of the word 'SURPLUS' in the order.

Reference : Your letter No.DDG(NE)/Transfer/96/333
dt:25-9-96.


Sir,

With reference to the transfer order cited above, it came to light that I have been transferred as a surplus staff of Civil Construction Wing, All India Radio, (o/o the Executive Engineer(C)), Guwahati to All India Radio, Lunglei.

I beg to state that I am not surplus, because there are numbers of UDC's in our cadre, who are junior to me.

Under the circumstances, I humbly pray that I may not be treated as surplus and the transfer order dt:25-9-96 may kindly be cancelled and I may be posted at Guwahati or at any station of my choice.

Yours faithfully,


(D. Choudhury)
U.D.C. GHY

Handwritten notes:
A. Choudhury
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A. Choudhury

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